

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI BAIL APPLN	101455/2020	Mr. Aashutosh nandkishore Ranade - Applicant. Vs State - Azad Maidan Police Station- Respondents.	Girish C. Sawant.
2	PMLA BA	100805/2020	Dheeraj Wadhawan Vs Enforcement Directorate	Rashmikant And Partners
3	PMLA BA	100806/2020	Kapil Wadhawan Vs Enforcement Directorate	Rashmikant And Partners
<u>HEARING</u>				
4	CRI BAIL APPLN	100840/2020	Safdarli Husain Ali Karmali and others --- Applicants Vs State of Maharashtra - Dongri Police Station --- Respondent	MZM Legal
5	PMLA MA	100540/2020	Mr. Kapil Wadhawan Vs Mumbai Zonal Office Mumbai	M/s Rashmikant And Partners
6	PMLA MA	100541/2020	Mr. Dheeraj Wadhawan Vs Mumbai Zonal Office Mumbai	M/s Rashmikant And Partners
7	PMLA MA	100545/2020	Mr. Kapil Wadhman Vs Mumbai Zonal Office Mumbai	M/s Rashmikant And Partners
8	PMLA MA	100546/2020	Dheeraj Wadhawan Vs Mumbai Zonal Office Mumbai	M/s Rashmikant And Partners
<u>ORDER</u>				
9	CRI BAIL APPLN	101432/2020	STATE GOVERNMENT - Azad Maidan Police Station - Respondent Vs Riyaz Ahmed Mushtaq Ahmed Pathan - Applicant	APP Arjun D. Chaudhary
10	CRI BAIL APPLN	101495/2020	Salman Shamshad Khan - Applicant. Vs State-Cuffe Parade Police Station - Respondent.	Agastya A Desai.

REPLY/SAY

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	PMLA BA	1000777/2020	STATE GOVERNMENT-ED Vs Rana Kapoor	ED
